

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Facilities to the Staff of the High Court of J&K.

ORDER

No: 214

Dated: 28/5/2019

Depending upon the need, vehicle(s) would be provided to the Officers/Officials of the High Court Staff whenever they have to discharge their official duties at odd hours i.e when there is non-availability of public transport.

By Order

(Sanjay Dhillon)
28/5/19
Registrar General

No: 4975-83/RS

Dated: 28/5/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr./Mrs Justice.
..... for information of their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir, Srinagar.
4. Registrar Rules, High Court of Jammu and Kashmir, Srinagar.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information.
6. Joint Registrar, Protocol, High Court of J&K, Srinagar/Jammu
.....for information and necessary action.
7. Incharge NIC, High Court of J&K for uploading the same on the official website.

Registrar General
28/5/19